

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 288 of 2013 & I.A. No. 385 of 2013

Dated : 25th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s. Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemand Singh
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Aditya Panda for R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **1st May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member